

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

NEW DELHI

COMPANY APPEAL (AT) No.58 of 2019

In the matter of:

Late Devraj Dhanram represented by his
Legal representatives Mrs Geetha Devraj & Ors Appellant
Vs

Firebricks & Potteries Pvt Ltd & Ors Respondent

For Appellant: Ms Pallavi Sengupta, Advocate for Appellant.

For Respondent: Ms Divya Swami, Advocate for R.10.

Mr. Shantanu Singh, Advocate for R1 to R5.

Mr. Goutham Shivsankar, Advocate for R9.

ORDER

02.09.2019- Rejoinder has been filed and the same is taken on record.

Appellant is directed to provide copy of the rejoinder to the learned counsel for Respondents during the course of day.

2. Post the appeal for hearing on **15th October, 2019**.

(Justice Bansi Lal Bhat)
Member (Judicial)

(Mr. Balvinder Singh)
Member (Technical)

Bm/nn